

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR RKDS EXPORTS PRIVATE LIMITED OPERATING IN EXPORT & IMPORT OF CEMENT, BLAST FURNACE SLAG, CLINKER, STONES AND SANITARY WARES AT 100A, N. S. C. BOSE ROAD, KOLKATA, West Bengal, India, 700040

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS					
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	RKDS Exports Private Limited U51909WB2007PTC120815				
2.	Address of the registered office	100A, N. S. C. Bose Road, Kolkata, West Bengal, India, 700040				
3.	URL of website	Not Applicable				
4.	Details of place where majority of fixed assets are located	Kolkata (West Bengal)				
5.	Installed capacity of main products/ services	Not Available				
6.	Quantity and value of main products/ services sold in last financial year	As per the latest Financial Statement Year 2022-23 <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Quantity</th> <th>Value (Rs. In Lakhs)</th> </tr> </thead> <tbody> <tr> <td align="center">-</td> <td align="center">516.90</td> </tr> </tbody> </table>	Quantity	Value (Rs. In Lakhs)	-	516.90
Quantity	Value (Rs. In Lakhs)					
-	516.90					
7.	Number of employees/ workmen	0 (as on CIRP Commencement)				
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail cirp.rkdsexports@gmail.com and from the IBBI Website: https://ibbi.gov.in/en/claims/corporate-personals				
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to cirp.rkdsexports@gmail.com				
10.	Last date for receipt of expression of interest	04 th February, 2024				
11.	Date of issue of provisional list of prospective resolution applicants	14 th February, 2024				
12.	Last date for submission of objections to provisional list	19 th February, 2024				
13.	Date of issue of final list of prospective resolution applicants	23 rd February, 2024				
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 th February, 2024				
15.	Last date for submission of resolution plans	20 th March, 2024				
16.	Process email id to submit Expression of Interest	cirp.rkdsexports@gmail.com				

J. Lohia

Jitendra Lohia

Resolution Professional

Reg No: IBBI/IPA-001/IP-P00170/2017-2018/10339

AFA No.: AA1/10339/02/101224/106527, Valid upto – 10/12/2024

For RKDS Exports Private Limited

Date: 20.01.2024

Place: Kolkata